Shri S. M. Banerjee:

 Shri M. L. Dwivedi:

 Shri S. C. Şamanta:

 Shri Subodh Hansda:

 Shri D. C. Sharma:

 Shri Yashpal Singh:

 Shri Y. D. Singh:

 Shri P. Venkatasubbaiah:

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 147 on the 9th August, 1962 and state:

(a) the action that has been taken to repeal Portuguese laws in Goa, Daman and Diu and extend Indian laws to these territories; and

(b) if no action has been taken so far, the reason for the delay?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). The Government have finalized a draft Regulation which will be promulgated about the middle of this month. The Regulation provides for the extension of about 105 Central and State enactments to the Union Territory of Goa, Daman and Diu and repeal of corresponding Portuguese laws, rules, regulations, orders etc.

Shri P. Kunhan: May I know whether Government are going to extend particularly the labour laws also to these territories?

Shri Dinesh Singh: I suppose that these 105 will include labour laws.

श्वी प्रकाशवीर शास्त्री : क्या मैं जान सकता हूं कि गोग्रा में किसी पुराने देशभक्त ने इसलिये ग्रामरण ग्रनशन किया था कि जल्दी से जल्दी भारतीय संविधान की सब घारायें गोग्रा में भी लागृ हो जायें, ग्रीर उस समय उस का ग्रनशन इसलिये स्थापित कराया गया था कि दिसम्बर तक भारतीय संविधान वहां लागू हो जायेगा ? मैं जानना चाहता हू कि इस को व्यावहारिक रूप देने की दिशा में क्या कार्य किया जायेगा ? श्री दिनेश सिंह : मैं ने अभी झाप के सामने यह रक्खा कि लगभग १०५ एनैक्टमेंट्स ऐसे हैं जिन को गोभ्रा में लागू कर देने के बाद गोभ्रा का संविधान हमारे संवविधान के साथ स्रा जायेगा, ग्रीर वह इसी महीने के भ्रन्त में हो जायेगा, दिसम्बर में तो ग्रभी एक महीना है ।

Indian Diplomatic Personnel in China and Tibet

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(Shri Hari Vishnu Kamath. Shri Gulshan:
)	Shri Gulshan:
	Shri Kapur Singh: Shri Buta Singh:
*139	Shri Buta Singh:
1	Shri P. C. Borooah:
	Shri Bade:
i	Shri Kachhavaiya:

Will the **Prime Minister** be pleased to state:

(a) whether the Government of China have imposed further restrictions on the movements and activities of Indian diplomatic personnel in China and Tibet;

(b) if so, the nature of such restrictions; and

(c) the reasons therefor?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

(b) From early October, 1962 the Indian Consulate General at Lhasa has been subjected to further restrictions by the Chinese authorities. Telegraph contact with Lhasa was cut from October 9 to 25th, essential supplies were not obtainable and outsiders were forbidden to enter the Consulate General premises. The telephone of the Consul General was also cut off and severe restrictions on the movement of the Consulate General staff were imposed.

Our Embassy at Peking has also been subjected to fresh restrictions. Policemen have been posted in front of the Embassy and the movements of our officers and staff have been curtailed.

(c) the reasons for this appears to b_e to obstruct further the functioning of ou_r Missions in China.

Shri Hari Vishnu Kamath: Now that we are unfortunately in the midst of a war. undeclared though it be, do Government propose to impose rigorous restrictions and curbs on at least a reciprecal basis, on Chinese diplomatic personnel in India, in Delhi, Bombay, Calcutta and elsewhere, and also ban the propaganda pamphlets and other publications periodically issued by the Chinese Embassy in India?

The Prime Minister and Minister of External Affairs, Defence and Atomic Energy (Shri Jawaharlal Nehru): So far as banning of the publications is concerned, many of those have been banned. We cannot issue a blanket order banning future publications; we may see them and ban them. A close watch is kept on Missions. I cannot say now when and to what extent Government will take action against them. That is a matter to be considered by us.

Shri Hari Vishnu Kamath: My question was about imposing rigorous curbs and restrictions on Chinese diplomatic personnel in India.

Shri Jawaharlal Nehru: The hon. Member will notice that in Peking, the restrictions that apply are to the Mission itself, not to the individuals; that is, they have put some guards or policemen at our Embassy gate to see who goes in and who comes out, and that kind of thing. There are some other restrictions which apply to all the foreign Missions there.

Shri Hari Vishnu Kamath: Has the Prime Minister's attention been drawn to press reports to the effect that the Government of China are about to break diplomatic ties with India, and if so, do Government propose to take the initiative in this matter by breaking diplomatic ties with China? Shri Jawaharlal Nehru: I have just said that I have not seen those particular press reports to which the hon. Member refers, but this question is alway_S under our consideration. When we come to a conclusion, we shall give effect to it.

Shri Hem Barua: In view of the fact that the New China News Agency is coming up with a new idea that it is military action which alone can meet the Indian threat against China, and, therefore, a very prolonged and long-drawn-out war is going to be declared, is it not in the mind of Government to sever diplomatic relations immediately?

Mr. Speaker: The answer has been given already to this question.

Shri Hari Vishnu Kamath: The Prime Minister has said that it is under consideration.

श्री बड़े : क्या प्रधान मंत्री जी को यह बात मालूम है कि बम्बई ग्रौर कलकत्ता की कंसुलेट्स ने महत्वपूर्ण चीनी कागज जला दिये हैं, ग्रौर पंचमांगी लोग उन से ग्रौर बाहर के लोगों से मिलते हैं? मैं जानना चाहता हूं कि जिस प्रकार से लासा में बंदोबस्त किया गया है उसी प्रकार से यहां बन्दोबस्त क्यों नहीं किया जाता ?

श्वी जवाहरलाल नेहरू: मैं ने ग्रर्ज किया कि इन बातों पर हम गौर कर रहे हैं कंमुलेट्स ग्रौर एम्बेसीज में जरा फर्क है । हम दोनों पर ग्रलग-ग्रलग विचार कर रहे हैं ग्रौर जा मुना-सिब कार्यवाही हामारी राय में होगी करेंगे ग्रौर उस की मुचना ग्राप को देंगे ।

Shri D. C. Sharma: Have the Government any idea of the network of intelligence that China has in this country, because a Minister of State in Chandigarh made a speech which was not reported in the Press but the same speech was broadcast from Peking Radio the same evening?

Mr. Speaker: That has no relevance.

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Dr. L. M. Singhvi: Under the circumstances indicated by the Prime Minister specifically in respect of our Consulate in Lhasa, is it proposed to recall our dipolmatic personnel stationed in Lhasa?

Shri Jawaharlal Nehru: I just answered it.

Mr. Speaker: The same question is being put in one form or other.

Shri Hem Barua: May I seek a clarification? You just now said that the question asked by Shri D. C. Sharma is not relevant. But our own experience is that these diplomatic enclaves here of China have become veritable nests for espionage and they broadcast news about OUT country before we know anything about them. Instances can be multiplied like anything. That is why we are concerned that there must be some sort of restriction put on this Embassy and the movement of their personnel.

Shri Hari Vishnu Kamath: Activities.

Shri Hem Barua: Yes, on the activities of the Embassy, and even putting some curbs. . . .

Mr. Speaker: Order, order. I cannot allow a speech now.

Shri Hem Barua: Our Embassy personnel there have been converted into virtual prisoners. That was why when you said that it is not relevant, I wanted a clarification.

Mr. Speaker: Yes, that was not relevant.

Shri Hem Barua: I was talking about the propaganda being carried on. . .

Mr. Speaker: Order, order. The hon. Member is making a speech which is quite irrelevant to the question or the supplementary.

Shri D. C. Sharma: I asked about the intelligence service of China here. Mr. Speaker: Yes, the hon. Member asked that and I said that that was not relevant to this question. Whether the Government have any information as to what extent their intelligence services are working here and how, is not relevant to this. It may be remotely connected.

Shri D. C. Sharma: After all, they 'have got intelligence services here.

Mr. Speaker: In that way, everything can be connected.

श्री कछवायः मैं जानना चाहता हूं कि क्या भारत सरकारः चीनी दूतावास के कर्मचारियों पर कोई प्रतिबन्ध लगाना चाहती है ?

ग्रध्यक्ष महोदयः यह सवाल बार बा**र** पूछा जा चुका है ।

State Development Plans + *140. { Shri D. N. Tiwary: *140. { Shri M. K. Kumaran: Shri S. N. Chaturvedi:

Will the Minister of **Planning** be pleased to state:

(a) whether it is a fact that some States are finding it difficult to implement important schemes under the State development plans due to their inability to raise local resources:

(b) whether such States have requested the Centre for special financial assistance; and

(c) if so, what action has been taken in this regard?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) to (c). The plans of States provide for projects and programmes to be implemented under the Third Plan as well as for the resources required. These include resources to be raised by the States themselves and assistance from the Centre. In the Annual Plan of each State all these aspects are worked out in detail. If the resources to be found